


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	Hearing	397/398	Manjunatha Dasap-pa & Anr. Vs. Trans-global Power Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
i.	ARUN SRI KUMAR & NITYA KALISOTLA (Ph - 9886720984)	Respondents	

**ORDER**

Counsel for Petitioner is absent. Proxy Counsel for petitioner is present. She requested time to file rejoinder. Time extended as a last chance. List it on 20/09/2017.

  
Member (T)

  
Member (J)